
(2024) 11 NCDRC CK 0073

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 2869 Of 2024

Shrikant Agarwala

APPELLANT

Vs

Gayatri Devi & Ors

RESPONDENT

Date of Decision: Nov. 22, 2024

Citation: (2024) 11 NCDRC CK 0073

Hon'ble Judges: Binoy Kumar, Presiding Member; Saroj Yadav, Member

Bench: Division Bench

Advocate: Pawan Kumar Ray, Samarth Agrawal

Final Decision: Disposed Of

Judgement